NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: TCP/4/2016

NAME OF THE TRANSFEROR

: LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE

: ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C. PRASANNA VENKATISIA Counselfes Resp. # 1. C.D. TOU LHERKAR COME I for Publicar C.D. Tou l'Actes

ORDER

Counsels representing both the parties are present. Counsel for petitioner suggested to direct the respondent to place a fresh proposal for a settlement. Counsel for respondents prayed for time for making a fresh proposal. Time extended at request with a direction to file the proposal and furnish copy of the same to the petitioner prior to the next date of hearing. In turn, counsel for petitioner is directed to file counter proposal, if any. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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